## CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

No. O.A. 1171 of 1997

Date of order: 19.7.2006

Present:

Hon'ble Mr. B.V. Rao, Judicial Member

Hon'ble Dr. A.R. Basu, Administrative Member

RATAN LAL BANERIEE

- VS -

UNION OF INDIA & ORS. (Posts)

For the Applicant

Mr. B.C. Sinha, Counsel

For the Respondents

Mr. B. Mukherjee, Counsel

## ORDER

## Per Mr. B.V.Rao, JM:

The Ld. Counsel for the applicant, Mr. B.C. Sinha, reported that the applicant had already been granted the relief prayed for in the application.

2. Hence the matter is dismissed as infructuous. No costs.

MEMBERIAT

MEMBEDE